Publications banned or confiscated

2305. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any publication was banned or confiscated in Delhi during the past four months;

(b) if so, the names of the publications and the languages in which these were published; and

(c) the nature of action taken and the seaons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). (I) The following publications were banned:—

(i) Urdu weekly "Hajoom" dated 26-9-80;

(ii) Urdu weekly "Dawat"; and

(iii) Untitled Urdu booklet about Moradabad incidents printed by Syed Abdullah Bukhari.

II. Copies of the August 23—29, 1980 issue of Hindi weekly "Asli Bharat" and plates containing the publishing material were seized; and the Manager and Production Manager of the R. C. Press, Jhilmil Industrial Area arrested.

III. The publications contained material prejudicial to maintenance of pubilc peace and order.

नक्सलवादियों की गतिविधियां

2306. श्री हरिकेश बहादुर : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्तमान समय में नक्सलवादी देश के किन-किन भागों में सक्रिय हैं ; और

(ख) सरकार द्वारा उन की गतिविधियों पर रोक लगाने के लिए क्या कदम उठाए रहे जा हैं?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) उपलब्ध सूचना के अनुसार नक्सलवादी इस समय आन्ध्र प्रदेश, असम, बिहार, गुजरात, केरल महाराष्ट्र, पंजाब, राजस्थान, तमिलनाडू, त्रिपुरा, पश्चिम बंगाल और दिल्ली में सक्रिय हैं।

(ख) राज्य सरकारें स्थिति के प्रति सजग हैं और नक्सलवादियों की गतिविधियों पर बराबर नजर रख रही हैं अवैध गतिविधियों में व्यस्त पाये गये व्यक्तियों के विरुद्ध कानून के अधीन कार्यवाही की जाती है।

M.L.As gheraoed in Assam Agiation

2307. SHRI NGANGOM MOHENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that MLAs in Assam are being gheraoed in and the agitation led by All Assam Students Union and the All Assam Gana Sangram Parishad is going on.

(b) if so, the details thereof; and

(c) the steps taken or being taken to settle the issues by talks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). The All Assam Students Union and All Assam Gana Sangram Parishad are continuing the agitation and have started a programme of gherao of MLAs in Assam from 28th October, 1980. The gherao is continuing at some places.

(c) Several rounds of talks have been held at various levels on the foreigners issue in Assam but no agreed understanding has emerged.

Government has kept its doors open for talks and it is hoped that saner counsels will eventually prevail amongst the agitators.

Purchase by NCC Part Time Commissioned Officers from Military Canteens

2308. SHRI JAMBUWANT DHOTE: Will the Minister of DEFENCE be pleased to state:

(a) whether a part time Commissioned Officer working in Senior Secondary Schools, is authorised to purchase all types of stores from Military Canteens;

(b) if so, whether he is also authorised to buy liquor, imported items and specially allocated items;

(c) whether he is issued any card for these types of purchases; and

(d) if not, whether Government are thinking to do so, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No. Sir. Part-time Commissioned Officers of National Cadet Corps are authorised to puchase only general stores of Indian origin ex-CSD Canteen.

(b) No, Sir. Liquor is not authorised to such officers. Nor are they authorised to purchase imported and specially allotted items.

(c) The question does not arise in the light of answer given above in part (b) of the question.

(d) No, Sir. In view of their specific duties and responsibilities, the part time Commissioned Officers of the Natonal Cadet Corps who are primarily civilian officers, cannot be treated on par with commissioned officers of the Defence Services.

हथियारों की तस्करी

2309. श्री केशव राव धारवे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :
कि :

(क) क्या सरकार का ध्यान हथियारों की तस्करी में दिन प्रतिदिन बढ़ने वाली गतिविधियों की ओर दिलाया गया है और यदि हां, तो इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की जा रही है ;

(ख) जनवरी, 1980 से ले कर अक्तूबर, 1980 तक की अवधि के दौरान पकड़े गये तस्करों के नाम क्या हैं तथा उनके विरुद्ध क्या कार्यवाही की गई है और उनके द्वारा कितनी तस्करी की गई है ; और

(ग) भविष्य में अस्त्र-शस्त्रों की तस्करी पर रोक लगाने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) और (ग) सरकार को देश में हथियारों की तस्करी की जानकारी है। राज्यों से अवैध शस्त्रों के विरुद्ध अभियान चलाने और इस सम्बन्ध में सतर्क रहने के लिए कहा गया है। सीमा सुरक्षा बल द्वारा भी सीमा क्षेत्रों में विशेष गश्त और छापे आयोजित किए गए हैं।

(ख) अब तक प्राप्त सूचना से पता चलता है कि तस्करी के 260 हथियार जब्त किए गए हैं। अभी तस्करों के नामों और अन्य विवरणों को बताना जनहित में